GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2942

TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

INVOLVEMENT OF POLICE PERSONNEL IN CRIMES

2942. SHRI BHARTRUHARI MAHTAB:

DR. KIRIT P. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received complaints with regard to involvement of police personnel in various crimes;
- (b) if so, the details thereof and the total number of such cases reported and the action taken against the guilty personnel during each of the last three years and the current year, crime and State-wise including rape, harassment of women, murder and abduction; and
- (c) the effective measures taken by the Government to curb such cases in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): State/ UT wise cases registered, police personnel charge-sheeted and police personnel convicted under various offences by police during 2012-2014 is enclosed at Annexure-I. Crime wise data is not compiled by NCRB. State/UT wise Human right violations cases indicating crime wise data is at Annexure-II.

LS.USQ.No. 2942 FOR 15.3.2016

(c): "Public Order" and "Police" being State subjects as per the provisions of the Constitution of India, the responsibilities of maintaining law and order, registration and prosecution of crimes rest primarily with the respective State Governments/Union Territory Administrations.

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	Complaints received of	Juring the Ve	ar Cases Regi	istered Police	Personnel C	harnesheeter	1 Police Perso	onnel Convict	ed under Hur	nan Rights Vi	olation Durir	_
	Complaints received to	2012			hargesheeted, Police Personnel Convicted under Hun 2013				2014			
		Complaints	20	Police		Complaints		Police		Complaints		Ϊ
		received		Personnel	Police	received		Personnel	Police	received		Р
		during the	Cases	Chargeshee	Personnel	during the	Cases	Chargeshee	Personnel	during the	Cases	Ch
SL	State/UT	Year	Registered	ted	Convicted	Year	Registered	ted	Convicted	Year	Registered	╄
1	Andhra Pradesh	614	128		0	354	153		4	189	128	_
2	Arunachal Pradesh	120	2		0	126	16		0	23	24	↓
3	Assam	35	15		0	4	13		1	48	28	
	Bihar	18	18		0	41	31		0	279	8	
5	Chhattisgarh	1918	24		3	1960	28		9	3105	57	
6	Goa	15	1		0	103	97		0	38	38	
7	Gujarat	1152	252		3	965	237		4	1144	417	
8	Haryana	1434	409		2	1592	20		0	2214	25	
Ç	Himachal Pradesh	403	6		0	303	8		2	383	10	
10	Jammu & Kashmir	423	46		5	839	60		0	1209	32	
11	Jharkhand	0	1		0	2	2		0	2	2	
12	Karnataka	256	100		2	115	66		1	211	140	
13	Kerala	3193	208		1	3116	178		2	1003	172	
14	Madhya Pradesh	12412	11		0	9297	50		5	10887	73	T
	Maharashtra	6925	380		5	7280	442		7	6528	487	+-
	Manipur	2	2		0		0		0	141	0	_
	Meghalaya	11	11		0	3	12		0	5		+-
	Mizoram	6	6		0	6	5		0			+-
	Nagaland	30	10		0		16		0	10	10	_
	Odisha	35	32		0		56		0	40	26	1
	Punjab	3654	102		5	3468	61		5	2036	115	+-
	Rajasthan	2665	149		0		136		3	2881	167	+-
	Sikkim	2003	0		0	0	0		0	0		1
	Tamil Nadu	378	220		1	259	136		1	138	126	1
	Telangana	3/0	220			239	130		ı	285	100	+-
		0	0		0	,	8		0			+-
	Tripura Uttar Pradesh	0 9440	95		0	4086	119		9	11 1848	11 170	+-
		8440			0	4086 399	119		0	1848	1/0	+-
	Uttarakhand	272	6									-
29	West Bengal	48	39	_	0	164	16	_	0		25	+
	TOTAL STATE(S)	44459	2273	0	29	37819	1979	0	53	34894	2398	+-
	A & N Islands	11	11		0	93	0		0	18	17	1
	Chandigarh	546	0		0		7		0	951	4	+
	D&N Haveli	0	0		0		0		0	1	1	_
	Daman & Diu	0	0		0	0	0		0	1	1	+
34	Delhi UT	12342	0		13	12427	0		0	11902	173	1
	Lakshadweep	2	2		0	0	0		0	2	2	+
36	Puducherry	3	3		0	0	3		0	5	5	+
	TOTAL UT(S)	12904	16	0	13	13301	10	0	0	12880	203	L
	TOTAL (ALL INDIA)	57363	2289	0	42	51120	1989	0	53	47774	2601	

Note: Complaints against police exclude human right violations by police

Annexure-II

Cases Registered : State Police (CR-SP), Police Personnel : ChargeSheeted : State Police (PCS-SP), Convicted : State Police (PCV-SP): UnderTotal Human Rights Violation by Police During 2012-2014

State Police (PCV-SP): Under Fol					an Nigiris v	2013	y ronce L	2014			
	a	State Police				State Police		State Police			
	State/UT	CR-SP	PCS-SP	PCV-SP	CR-SP	PCS-SP	PCV-SP	CR-SP	PCS-SP	PCV-SP	
	Andhra Pradesh	0	0	0	0	0	0	0	0	0	
	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	
	Assam	102	0	0	8	1	0	0	0	0	
	Bihar	0	0	0	0	0	0	0	0	0	
	Chhattisgarh	0	0	0	0	0	0	0	0	0	
	Goa	0	0	0	0	0	0	0	0	0	
	Gujarat	10	0	0	7	0	0	0	0	0	
	Haryana	1	1	0	0	0	0	0	0	0	
	Himachal Pradesh	0	0	0	0	0	0	0	0	0	
	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	
	Jharkhand	0	0	0	0	0	0	0	4	0	
	Karnataka	1	0	0	2	0	0	29	14	0	
	Kerala	0	0	0	0	0	0	0	0	0	
	Madhya Pradesh	0	0	0	0	0	0	0	0	0	
	Maharashtra	0	0	0	0	0	0	0	0	0	
	Manipur	0	0	0	0	0	0	0	0	0	
17	Meghalaya	0	0	0	0	0	0	0	0	0	
18	Mizoram	0	0	0	0	0	0	0	0	0	
19	Nagaland	0	0	0	0	0	0	0	0	0	
20	Odisha	10	3	0	13	1	0	5	0	0	
21	Punjab	0	0	0	1	0	0	0	0	0	
22	Rajasthan	0	0	0	0	0	0	0	0	0	
23	Sikkim	0	0	0	0	0	0	0	0	0	
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	
25	Telangana	0	0	0	0	0	0	0	0	0	
	Tripura	0	0	0	0	0	0	0	0	0	
	Uttar Pradesh	5	3	0	6	0	0	46	7	3	
28	Uttarakhand	0	0	0	0	0	0	0	0	0	
29	West Bengal	1	0	0	0	0	0	0	0	0	
	TOTAL STATE(S)	130	7	0	37	2	0	80	25	3	
30	A & N Islands	0	0	0	0	0	0	0	0	0	
31	Chandigarh	0	0	0	0	0	0	0	0	0	
	D&N Haveli	0	0	0	0	0	0	0	0	0	
	Daman & Diu	0	0	0	0	0	0	0	0	0	
	Delhi UT	75	12	0	141	16	0	18	5	0	
	Lakshadweep	0	0	0	0	0	0	0	0	0	
	Puducherry	0	0	0	0	0	0	0	0	0	
	TOTAL UT(S)	75	12	0	141	16	0	18	5	0	
	TOTAL (ALL INDIA)	205	19	0	178	18	0	98	30	3	
Sou	rce: Crime in India										

Annexure-II contd..

Cases Registered against State Police (CR-SP), State Police Personnel ChargeSheeted (PCS-SP), State Police Personnel Convicted (PCV-SP), under various CrimeHeads (Human Rights Violations by Police) during 2012 - 2014

Per	sonnel Convicted (PCV-SP), under vario	us Crime		uman Rig	hts Viol		y Police) durino	j 2012 - :	2014
		2012			2013			2014		
SL	Crime Head	CR-SP	PCS-SP	PCV-SP	CR-SP	PCS-SP	PCV-SP	CR-SP	PCS-SP	PCV-SP
1	1 Disappearance of Persons		0	0	0	0	0	35	1	0
2	2 Illegal detention or arrests		0	0	2	2	0	0	0	0
3	Fake encounter killings	0	0	0	2	0	0	0	0	0
4	Violation against Terrorists or Extremists	0	0	0	0	0	0	0	0	0
5	Extortion	4	0	0	12	0	0	3	4	0
6	Hurt/Injury	-	-	-	-	-	-	16	7	1
7	Failure in taking action	0	0	0	0	0	0	0	0	0
8	False Implecation	1	0	0	1	0	0	-	-	-
0	Assault on women with intent to outrage her Modesty/Indignity to Women	8	3	0	26	4	0	14	11	2
	Atrocities on SC/ST	13	5	0		1	0	21	7	0
10.1	Atrocities on SC	13			13			20		0
10.1	Atrocities on ST				_	_	_	1		0
		-	-	-	-	-	-			
- 11	Torture	3	1	0	7	0	0	1	0	0
12	Failure in Registering FIR/Taking Action	0	0	0	0	0	0	0	0	0
13	SC/ST (POA) Act, 1989 - Section 4	-	-	-	-	-	-	1	0	0
14	Protection of Children from Sexual Offence Act, 2012 - Sec. 23(4)	-	-	-	-	-	-	1	0	0
15	Others	175	10	0	113	11	0	6	0	0
16	Total	205	19	0	178	18	0	98	30	3
	Source : Crime in India									
	Disposal of cases also include previous	year pen	ding case:	S						
	Note'-': data not collected									